

Telecom Disputes Settlement & Appellate Tribunal

New Delhi

No. 1/Judl./Misc./TDSAT/2024

Dated: 10 .12.2024

NOTICE

In consultation with Telecom Lawyers' Association (TLA), it is informed to all the Advocates and parties that the hearing of cases before the Hon'ble Tribunal fixed on 12th and 13th December, 2024 shall take place through virtual mode.


Desk Officer

To,

1. Telecom Lawyers' Association, TDSAT
2. Registrar-cum-Principal Secretary, TDSAT
3. Director, TDSAT
4. Dy. Registrar, TDSAT
5. PPS/PS to Hon'ble Chairperson and Members, TDSAT
6. Notice Board
7. TDSAT, Website